

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 12 of 2020**

**IN THE MATTER OF:**

**IFGL Refractories Ltd.**

**....Appellant**

**Vs.**

**Agrawal Structure Mills (P) Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Pradhuman Gohil and Mr. Himanshu  
Chaubey, Advocates**

**For Respondent: Mr. Kumarjit Banerjee and Mr. Gaurav,  
Advocates**

**ORDER**

**30.01.2020:** Reply has not been filed by the Respondent within the given time frame. We permit Respondent to file Reply during the course of the day with advance copy of the same to Learned Counsel for the Appellant, who may file Rejoinder, if he so chooses, within one week.

List this appeal on **03<sup>rd</sup> March, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

*sa/nn*